# CENTRAL ADMINISTRATIVE TRIBUNAL <u>CHANDIGARH BENCH</u>

## OA No. 060/00407/2019 MA No. 060/00715/2019

Chandigarh, this the 18<sup>th</sup> day of November, 2019

# **CORAM:** HON'BLE MR.SANJEEV KAUSHIK, MEMBER (J)

Babita Rani W/o Sh. Naresh Kumar, Age 37 years, resident of House No. 1415, First Floor, Sector 20-B, Chandigarh-160 020.

.....Applicant

### BY ADVOCATE: SH. ANIL SONI

#### **VERSUS**

- 1. Union Territory of Chandigarh through Secretary to Education, U.T. Civil Secretariat, Sector 9, Chandigarh-160 009.
- 2. Director of School Education, Chandigarh Administration, Additional Deluxe Building, 1<sup>st</sup> Floor, Sector 9, Chandigarh-160 009.
- 3. District Education Office, Near Vatika School, Sector 19, Chandigarh-160 019.
- 4. Principal, Government Senior Secondary School, Manimajra Town, Chandigarh-160 101.
- 5. Mrs. Anju Gupta, Government Model High School, Sector 43, Chandigarh-160 043.

  2<sup>nd</sup> Address is Mrs. Anju Gupta, Government Model High School, Sector 43, Chandigarh-160 047.

.....Respondents

## BY ADVOCATE: SH. ROHIT SHARMA

## ORDER (ORAL)

## MR. SANJEEV KAUSHIK, MEMBER(J):-

1. The present OA has been filed by the applicant, challenging order dated 26.03.2018 whereby his claim for promotion to the post of Mistress in Social Studies, over and above respondent No. 5, who is allegedly junior to the applicant, was rejected. Thus, a prayer has been made to direct the respondents to consider the claim of the applicant for promotion to the post of Mistress in Social Studies.

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2. Today, Sh. Rohit Sharma, learned counsel appearing on behalf

of the respondents, produced a letter dated 16.09.2019 which reflects that

DPC recommended and promoted as many as four candidates, including the

present applicant, to the post of Social Studies Mistress with immediate

effect. This letter is taken on record. This letter further makes it clear that

the JBT/NTT shall remain senior to their juniors (in their seniority of

previous cadre i.e. JBT & NTT) in seniority list of TGT also.

3. Consequent to issuance of letter dated 16.09.2019, learned

counsel for the respondents submits that the grievance of the applicant for

promotion to the post of Social Studies Mistress, having been resolved, this

OA is rendered infructuous.

4. Learned counsel for the applicant does not controvert the

statement made on behalf of learned counsel for the respondents.

5. In view of the above, this OA is disposed of, as having been

rendered infructuous. MA No. 715/2019 also stands disposed of accordingly.

(SANJEEV KAUSHIK) MEMBER (J)

**Dated:** 18.11.2019

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